

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3115
ANSWERED ON:08.12.2009
PENDING CLAIMS IN PMF
Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Para-Military Forces (PMF) personnel killed/injured during each of the last three years, force-wise;
- (b) the number of personnel whose dependents/next of kin were paid compensation and the number of claims pending for settlement, force-wise; and
- (c) the time by which such pending claims are likely to be settled?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a)to (c): A Statement laid on the Table of House.

STATEMENT IN REPLY TO PARSTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION No. 3115 FOR 8.12.2009 REGARDING "PENDING CLAIMS IN PMF".

(a): The number of Para-Military Forces (PMF) personnel killed/injured during the last three years is as under:-

CPMF 2006 2007 2008

Killed Injured Killed Injured Killed Injured

AR 16 42 11 34 5 19

BSF 12 117 2 49 7 62

CISF 0 0 2 4 3 2

CRPF 39 338 70 249 66 997

ITBP 0 0 0 0 5 16

SSB 0 0 0 0 1 0

TOTAL 67 497 85 336 87 1096

(b): The number of claims settled and pending is as under:-

CPMF Number of cases settled Number of cases Pending

AR 32 0

BSF 21 0

CISF 5 0

CRPF 167 8

ITBP 5 0

SSB 1 0

Total 231 8

(c): All pensioner benefits and Ex-gratia Lump-sum compensation are processed expeditiously. However, a few cases get held up due to non receipt of required documents from the 'Next of Kin'. The cases are being monitored by the Para Military Forces regularly for early settlement.